NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 828/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

Boldrocchi India Pvt. Ltd.

V/s

Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION SIGNATURE Skurivas Chalti, ofw Dervani Shalu For Cosporale afw Kritika Selhi Debber ilb Cycil Amarchand (Respondent) Mangalelas

B.K. Bali a/w Poonam Anand I/b Greditary
Bali Associates (Petitioness)

for operational

ORDER TCP No.828/ I&BP/NCLT/MB/MAH/2017

For both the parties have arrived at settlement, list this matter for reporting

Settlement on 13.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)